"That this House do agree with the Thirty-eighth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 13th November, 1968."

MR. DEPUTY-SPEAKER: 'The question is:

Bills

"That this House do agree with the Thirty-eighth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 13th November, 1968."

The motion was adopted.

15.06 hrs.

SLUM AREAS (IMPROVEMENT AND CLEARANCE) AMENDMENT BILL\*

(Substitution of section 20)

श्री ओ ० प्र० त्यागी (मुरादाबाद) :

में प्रस्ताव करता ह:

"कि गन्दी बस्ती क्षेत्र (सुधार तथा सफाई) अधिनियम, 1956 में आगे संशोधन वरने वाले विधेयक को पेश करने की अनमित दो जाय।"

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Slum Areas (Improvement and Clearance) Act, 1956."

The motion was adopted.

श्री ओ० प्रश्रामी: मैं विधेयक पेश करता हूं।

## CONSTITUTION (AMENDMENT) BILL\*

(Amendment of the First Schedule)

SHRI BHOLA NATH MASTER (Alwar): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI BHOLA NATH MASTER: I introduce the Bill.

## CODE OF CRIMINAL PROCEDURE (AMENDMENT) BILL\*

(Amendment of section 421)

SHRI A. N. MULLA (Lucknow): I beg to move for leave to introduce a Bill further to amend the Code of Criminal Procedure, 1898.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Code of Criminal Procedure, 1898."

The motion was adopted.

SHRI A. N. MULLA: I introduce the Bill.

## PARLIAMENT LIBRARY BILL\*

SHRI D. C. SHARMA (Gurdaspur): I beg to move for leave to introduce a Bill to provide for building up-to-date and a comprehensive Library for Parliament.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for building up-to-date and a comprehensive Library for Parliament."

The motion was adopted.

SHRI D. C. SHARMA: I introduce the Bill.

## CIVIL AVIATION (LICENSING) BILL\*

SHRI D. C. SHARMA (Gurdaspur): I beg to move for leave to introduce a Bill to provide for the licensing of certain flying and to repeal relevant sec-

<sup>\*</sup>Published in Gazette of India Extraordinary Part II, Section 2, dated 15-11-68.